

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT)(Insolvency) NO.320 OF 2019**

In the matter of:

K.K. Capital Services Ltd

Appellant

Vs

Sristi Hospitality Pvt Ltd

Respondent

Mr. Gautam Singh, Advocate for Appellant.

Mr. Piyush Bhardwaj, Advocate for Respondent.

**ORDER**

**12.02.2020-** No Rejoinder is filed today. On the appellants' side arguments were completed on 17.1.2020. Due to paucity of time, the matter could not be taken up today. Hence the matter is adjourned to **28<sup>th</sup> February, 2020.**

**(Justice Venugopal M)  
Member (Judicial)**

**(Justice Jarat Kumar Jain)  
Member (Judicial)**

**Bm/kam**